

MR. SPEAKER: I got it done on the first day. I got it done through calling-attention.

SHRI DINESH GOSWAMI (Guwahati): I want to raise a different matter of importance.

MR. SPEAKER: You give it to me in writing.

SHRI DINESH GOSWAMI: I have given it in writing. *(Interruptions)*

MR. SPEAKER: I will look into it.

(Interruptions)

SHRI V.S. VIJAYARAGHAVAN (Palghat): The Managing editor of *Malayala Manorama* was attacked... *(Interruptions)*

SHRI T. BASHEER (Chirayinkil): Mr. Speaker, Sir, when the Hon. Minister collects the information, will he also collect the information that in Kerala yesterday the editor of *Malayala Manorma* was man-handled by the CPI(M) workers and the Doordarshan Director was also attacked.

(Interruptions)

PROF. P.J. KURIEN (Idukki): The Editor of *Malayala Manorama* was assaulted.

S. BUTA SINGH: Mr. Speaker, Sir, as I have mentioned just now, I am collecting information from all over the country, from all the States — Kerala, West Bengal etc. — I will bring it.

(Interruptions)

SHRI V.S. VIJAYARAGHAVAN: The Managing Editor of the 100 year old paper, *Malayala Manorama*, was attacked by the demonstrators. The Doordarshan Director and the News Editor were also attacked.

(Interruptions)

SHRI BASUDEB ACHARIA: Why 25,000 people were arrested in Tamil Nadu? You collect information from Tamil Nadu also.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI S. KRISHNA KUMAR): Sir, I support my colleagues from Kerala. The State Government of Kerala has virtually conspired in the attacks on the Central Government Offices including the Director of Doordarshan, Trivandrum. *(Interruptions)*

The anti-social elements have also indulged in the destruction of Central Government property including vehicles of Doordarshan and buses of ISRO. *(Interruptions)* Prominent media persons including the Managing Editor of *Malayala Manorama* have been attacked and injured. This deserves outright condemnation by the House.

12.11 hrs.

STATEMENT RE DELAY IN PRESENTING THE PUNJAB BUDGET FOR 1988-89

(Interruptions)

[English]

MR. SPEAKER: Now, Statement by the Minister.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): As there was some delay in finalisation of the Annual Plan of the State of Punjab, the State Budget could not be got ready for presentation to Parliament today. The revised date of presentation will be notified to Members in due course.

(Interruptions)

[English]

PROF. MADHU DANDAVATE (Rajapur): Sir, I want to raise a point which is not controversial. Under Rule 193 I have brought it to your notice that the Legislators in Maharashtra have approached the Centre to see that an Inter-State Council is set up so that the Karnataka-Maharashtra dispute is solved in an amicable manner.

MR. SPEAKER: It can be considered in the Business Advisory Committee.

PROF. MADHU DANDAVATE: Sir, there is nothing controversial, I want that the Inter-State Council should be set up. That is the demand.

(Interruptions)

MR. SPEAKER: Without my permission you go on. I have already said that I will consider it.

PROF. MADHU DANDAVATE: I am only requesting you to look into it and let the Home Minister say something about it.

MR. SPEAKER: I will ask you to participate in the Business Advisory Committee.

PROF. MADHU DANDAVATE: The entire Maharashtra Assembly is concerned about it. That is what I am telling.

(Interruptions)

SHRI SURESH KURUP (Kottayam): I have a different matter to raise.

MR. SPEAKER: You come to me. I have gone to the next item.

(Interruptions)

MR. SPEAKER: Nothing doing. you know the rules.

(Interruptions)

MR. SPEAKER: The hon. Member is not allowed. You know the rule and you come under that rule, not otherwise. Now, Mr. Dharam Pal Singh Malik.

(Interruptions)**

12.14 hrs.

[English]

MATTERS UNDER RULE 377

- (i) Demand for an overbridge on the railway line near the Sonapat Junction Railway Station in Haryana

SHRI DHARAM PAL SINGH MALIK (Sonapat): Sonapat city is a big industrial place having more than 80 thousand population. It is divided into two parts by the Railway line which passes through the heart of this city. There is a great difficulty for local vehicles for crossing the Railway line as the Railway crossing gate situated on the North side of the Sonapat junction remains closed for more than twelve hours a day due to heavy traffic of trains on this line. Thousand of other vehicles coming from Delhi and going to Punjab and vice-versa also pass through this gate and all are put to great difficulties. Accidents are also taking place daily at this crossing. It is a longstanding demand of the people for an over-bridge. So, the Government is requested to set up an overbridge within Municipal limits of Sonapat over the Railway line to solve this problem.